

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

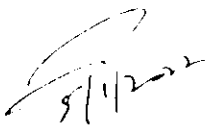
NOTIFICATION NO. 01

Dated Guwahati, the 5th January, 2022

In view of the recent surge of the COVID-19 cases in the state of Assam and in order to ensure preventive course in premises of the Gauhati High Court (Principal Seat), Hon'ble the Chief Justice has been pleased to issue the following guidelines, with regard to functioning of Courts in the Principal Seat:

1. The Courts shall function in virtual mode with staggered roster, so as to avoid footfalls and to maintain social distancing.
2. Only limited number of cases will be listed. Learned Advocates and parties-in-person may mention their matter(s) showing the urgency before concerned Courts. The Court, only on being satisfied that the matter is of urgent nature, shall hear such matters.
3. Only the learned Advocates and parties-in-person, whose names appear in the cause list shall enter the premises of the High Court. Any other individual whose presence is required in the Court shall enter after obtaining prior permission of the Registrar (Administration).
4. Compulsory wearing of masks and maintaining of social distancing is mandatory within the premises of the High Court.
5. All lawyers, litigants, members of staff, security staff, etc. having taken both the doses of Covid-19 vaccine, shall be allowed to enter the High Court premises.
6. In the old block of the High Court, only Gate No. 4 shall be made for ingress and Gate No.1 for egress.

In the new of the High Court, only Gate No.6 shall be used for ingress and egress.


5/1/2022

7. All lawyers, litigants, members of staff, security staff, etc. shall be subjected to medical screening before entry in the new as well as old High Court building.
8. Canteens in both the new and the old High Court buildings shall operate in a restrictive mode with only take-away facility

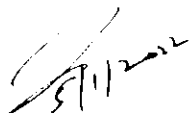
This order shall come into effect from 06.01.2022 (Thursday) until further order(s).

By Order,
Sd/- Gautam Baruah
REGISTRAR GENERAL

Memo No.HC.III-06/2020/ 27-60/G, dated Guwahati the 5th January, 2022.

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Registrar General, High Court of _____.
3. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
6. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
7. The District & Sessions Judge, _____ Assam. He/She is requested to circulate this Notification amongst the Judicial Officers under his/her jurisdiction.
8. The Principal Judge, Family Court, _____ Assam.
9. The Member, MACT, _____, Assam.
10. The Special Judge, Assam
11. The Special Judge, CBI, Assam.
12. The Special Judge, CBI, Assam, Addl. CBI Court No. 1,2 & 3, Guwahati.
13. The Presiding Officer, Labour Court/Industrial Tribunal, Kamrup (M), Guwahati/Dibrugarh, Assam
14. The Presiding Officer, Industrial Tribunal, Cachar, Silchar, Assam..
15. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
16. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
17. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
18. The President/Secretary, All Assam Lawyers' Association, Guwahati.
19. The President/Secretary, Lawyers' Association, Guwahati.
20. The Joint Registrar (_____), Gauhati High Court, Guwahati.
21. The Director, Law Research Institute, Gauhati High Court, Guwahati.
22. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
23. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
24. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
25. The Court Manager, Gauhati High Court, Guwahati.



26. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
27. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
28. The P.S. to Hon'ble Mr. /Mrs. Justice _____,
Gauhati High Court, Guwahati.
29. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
30. The Court Masters, Court No. _____, Gauhati High Court, Guwahati.
31. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
32. The Chief Security Officer, Gauhati High Court, Guwahati.
33. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
34. The Gauhati High Court Notice Board, (Old Block & New Block).


REGISTRAR GENERAL

Handwritten initials
5-1-22